

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 216
420/252/ND/2020

IN THE MATTER OF:

Satya Land and Housing Development Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 23.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

For the ROC

For the Income Tax Department

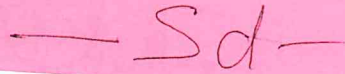
:CS Ms. Sangeeta, Proxy.

:Ms. Sweety Khattar, AROC.

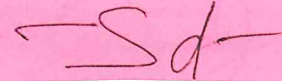
**:Mr. Zoheb Hossain, Sr. St.
counsel, Mr. Parth Semwal, Jr. St.
counsel and Mr. Syed Tamjeed
Ahmad, Advocates.**

ORDER

Heard the submissions made by the Proxy Counsel for the Appellant as well as AROC and Proxy Counsel for the Income Tax Department. Order in this matter is reserved.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**